

**BEFORE THE NATIONAL GREEN TRIBUNAL WESTERN ZONE
BENCH PUNE**

Application No. 70/2020

Prafull Shivaji Pise ... Petitioner

Versus

Municipal Council of Chiplun & ors. ... Respondent



**AFFIDAVIT FOR ADOPTION OF REPLY ON BEHALF OF
RESPONDENT NO.6**

I, Beena Sameer Sheth, Age: 43 years, Occupation: Agriculture and Business, Having address at: Gujar Ali, Taluka- Khed, District-Ratnagiri, Pin- 414605, do hereby beg to state on solemn affirmation as under:

1. I say and submit that I have personal knowledge and information of the issue involved in the present petition. I have also gone through the relevant documents of the present matter. Hence, I am filing the present Affidavit being well versed with the facts of the case.
2. It is submitted that I along with the Respondent Nos. 4, 5 and 7 are the owners of the plot in question and are made party Respondent to the present petition.
3. I say and submit that I have gone through the reply of Respondent No. 4 and I adopt the same as my Affidavit in Reply.
4. Hence I am filing the present Affidavit for Adoption. The Reply of Respondent No. 4 may kindly be considered to be my Reply to the petition. Hence this Affidavit.

Solemnly affirmed on this the 13th day of January, 2021

I know the Affiant

Advocate

[Handwritten signature]
Adv. S. S. Seth

Affiant

[Handwritten signature]





BEFORE ME


 Adv. Hemant Kamalakar Vadake
 Regd. No. 15248 B.Sc.L.L.B.,
NOTARY, GOVT. OF INDIA
 D.G. Chambers, Gala No. 6, Shivtar Road,
 Opp. Civil Court, Tal-Khed,
 Dist. Ratnagiri, Pin Code:- 416709.

Solemnly affirm before me by
 Mr/ Mrs. Beena Sameer Sheth
 Who is indentified to me by
 Mr/Ms. Sameer Sharad Sheth
 to whom I know personally



Notary of Government of India
 do not take any responsibility
 of the contents of this document

NOTED & REGISTERED
 Sr. No. 52 Page No. 28
 Date: 13/1/2021

आयकर विभाग
INCOME TAX DEPARTMENT

भारत सरकार
GOVT. OF INDIA

BEENA SAMEER SHETH
VASANT DATTATRAY SHETH

10/07/1978
Permanent Account Number
AYRPS8784L

Beena
Signature





IDENTITY CARD

BAR COUNCIL OF
MAHARASHTRA & GOA
HIGH COURT, MUMBAI -32.
ADVOCATE

NAME: Sheth Sameer Sharad.
ADDRESS: At Post, Tal:- Khed,
(Gujarali),
Dist:- Ratnagiri

EN. DATE: 27.3.1999. Man/2357/1999. SECRETARY

☎ : 267 33 71


